

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB-361(ND)/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017**

**NAME OF THE COMPANY: M/s Chandra Bhandari & Ors. Vs. M/s Unitech
Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

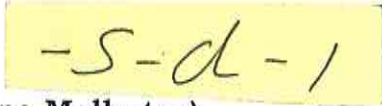
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
---------------------	--------------------	---------------------------	------------------------------	-------------------------

Present : Counsel for the petitioner.

ORDER

Notice be effected on the Respondents vide all modes including through
the process of the Bench. Affidavit of service be filed.

To come up on 12th January, 2018.


(Ina Malhotra)
Member (J)